

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

**Item No. 310
(IB)-470(ND)/2017
CA/479/2019**

IN THE MATTER OF:

Sh. Amit Kumar Malik

...Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...Respondent

SECTION : U/s 7 of IBC, 2016

Order Delivered on 14.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

**PRESENT: Mr. Prateek Kushwaha, Mr. Kanisk Khetan, K.V Sivaraman,
Mr. Santosh Kumar, Mr. Abhay Kauhik, Mr Nakul Mohta
Mr. Gaurav Jain, Mr. Ashish Kumar, Mr. Rohit Mittal**

ORDER

Renotify this case on 25th September, 2020.

- sd -

**(L. N. GUPTA)
MEMBER (T)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**